

SPECIAL BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/9(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	ROBINSON INNOVATION & TECHNOLOGIES LIMITED VS SIMPLEX INFRAPROJECTS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr. Amritam Mondal, Adv.] For the Petitioner
Ms. Shipra Naskar, Adv.]

O R D E R

1. Ld. Counsel for the petitioner present.
2. At request by the Ld. Counsel for the Petitioner, final opportunity of two weeks' is granted for making this petition IBC compliant.
3. Post the matter thereafter on **21.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**